

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
UNSTARRED QUESTION NO. 3943
TO BE ANSWERED ON 06.04.2023**

MIGRANT LABOURERS IN THE COUNTRY

3943. # SMT. PHULO DEVI NETAM:

Will the Minister of Labour and Employment be pleased to state:

- (a) the details of the number of migrant labourers in the country, State-wise;**
- (b) the regions in which migrant labourers are more in number, the details thereof; and**
- (c) the welfare schemes devised by Government in view of the plight of migrant labourers after COVID-19 pandemic, the details thereof?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a) & (b): Migration of labourers from one state to another state is a continuous process and dynamic in nature. As per Census 2011 data, total 4.14 crore people have migrated for work and employment across the country. The State-wise number of labourers who migrated to other States in search of job is at Annexure.

(c): The Government announced Aatmanirbhar Bharat package to provide stimulus to business and to mitigate the adverse impact of Covid 19. Under this package, the Government provided fiscal stimulus of more than Rupees Twenty Seven lakh crore. This package comprised of various long term schemes/programmes/ policies for making the country self-reliant and to create employment opportunities.

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The Aatmanirbhar Bharat Rojgar Yojana (ABRY) was launched with effect from 1st October, 2020 to incentivize employers for creation of new employment and restoration of loss of employment during Covid-19 pandemic. The terminal date for registration of beneficiaries was 31.03.2022. Since inception of the scheme, till 11.03.2023, benefits have been provided to 60.3 lakhs beneficiaries under the scheme.

Further, Government launched Pradhan Mantri Garib Kalyan Rojgar Yojana (PMGKY) to prevent disruption in the employment of low wage earning employees and to support establishments employing upto 100 employees, by paying the entire employees and employers contribution towards EPF and EPS (totally 24 percent of the monthly wages). The Government launched Pradhan Mantri Garib Kalyan Rajgar Abhiyan (PMGKRA) for 125 days on 20th June, 2020 to boost employment and livelihood opportunities for returnee migrant workers and similarly affected persons including youth in rural areas , in 116 selected districts across 6 states of Bihar, Jharkhand, Madhya Pradesh, Odisha, Rajasthan and Uttar Pradesh.

The Government also increased the relief under Atal Beemit Vyakti Kalyan Yojana (ABVKY) scheme for Insured Persons (IPs) who became unemployed, from 25 percent to 50 percent of average per day earning of the employee with effect from 24.03.2020.

Under Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY) scheme, 5 kg of food grain per person was provided free of cost.

The Government has also been implementing various welfare schemes for unorganized workers including migrant workers. Some of the prominent schemes are as follows;

(i) Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) and Pradhan Mantri Suraksha Bima Yojana (PMSBY) launched in 2015 provide for life & disability cover due to natural or accidental death.

(ii) Pradhan Mantri Shram Yogi Man Dhan Pension Scheme (PM-SYM) launched in 2019 provides for old age social security in the form of monthly pension.

(iii) Ayushman Bharat Pradhan Mantri Jan Arogya Yojana (PMJAY) launched in 2018 provides Rs.5 lakh health coverage for secondary and tertiary health benefits to those migrant workers who are covered as eligible beneficiaries as per deprivation and occupation criteria.

(iv) PM-SVANidhi Scheme facilitates collateral free working capital loan of upto Rs.10,000/- for one-year tenure to street vendors.

(v) Pradhan Mantri Awas Yojana caters to the housing needs of all eligible beneficiaries.

The Ministry has also developed the eShram portal for creating a comprehensive database of unorganised workers including migrant workers. e-Shram portal has been integrated with National Career Services (NCS) to provide job opportunities to unorganised workers including migrant workers. eShram has also been integrated with Pradhan Mantri Shram Yogi Maan-dhan (PMSYM) through which any unorganised worker can register himself/ herself to enroll for pension benefits under the scheme.

Annexure referred to in reply to part (a) & (b) of Rajya Sabha Unstarred Question No. 3943 for 06.04.2023 raised by Smt. Phulo Devi Netam regarding Migrant labourers in the country

State wise Number of persons who moved in for work & Employment as per Census – 2011 (Migrant Workers)		
Sl. No.		Persons
1	ANDAMAN & NICOBAR ISLANDS	52,129
2	ANDHRA PRADESH	37,37,316
3	ARUNACHAL PRADESH	1,19,244
4	ASSAM	5,72,064
5	BIHAR	7,06,557
6	CHANDIGARH	2,06,642
7	CHHATTISGARH	10,21,077
8	DADRA & NAGAR HAVELI	63,779
9	DAMAN & DIU	73,782
10	GOA	1,15,870
11	GUJARAT	30,41,779
12	HARYANA	13,33,644
13	HIMACHAL PRADESH	2,96,268
14	JAMMU & KASHMIR	1,22,587
15	JHARKHAND	8,24,259
16	KARNATAKA	28,87,216
17	KERALA	7,13,934
18	LAKSHADWEEP	6,135
19	MADHYA PRADESH	24,15,635
20	MAHARASHTRA	79,01,819
21	MANIPUR	22,750
22	MEGHALAYA	52,797
23	MIZORAM	62,828
24	NAGALAND	1,10,779
25	NCT OF DELHI	20,29,489
26	ODISHA	8,51,363
27	PUDUCHERRY	70,721
28	PUNJAB	12,44,056
29	RAJASTHAN	17,09,602
30	SIKKIM	46,554
31	TAMIL NADU	34,87,974
32	TRIPURA	92,097
33	UTTAR PRADESH	31,56,125
34	UTTARAKHAND	6,17,094
35	WEST BENGAL	16,56,952
	All INDIA	4,14,22,917
